

27

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 08/(MAH)/2012

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Dilip Timblo
V/s.
Hardesh Orcs Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956 and 58/59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Akeezan Faruqibhaiy
w/ Shrikar Pradhan
and Aasidin Chivrale } Advocats
i/b HSA Advocats }
for Respondents 1 to 4 R.

Mr Joseph Kodiarthare
Mr Eric Correia
Mr Akash Rebello
Mr Atul Desai
Ms Deepa Nagpal
Ms Kunjita Shah
i/b Kanga & Company
for Petitioners

PD Shah

Contd.....2

: 2 :

ORDER

TCP No. 08/111/NCLT/MB/MAH/2012

Petitioner's side part heard.

List this matter as fixed earlier i.e. on **10.11.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)